

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6409  
ANSWERED ON:08.05.2000  
UNIFORM RATE OF REGISTRATION DUTY ON PROPERTY  
A.D.K. JEYASEELAN

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government propose to make uniform rate of registration duty on property throughout the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) No sir. The State Governments are empowered to fix the fee for registration as per section 78 of the Registration Act, 1908.
- (b) & (c) Does not arise.